

**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR**

Schedule of the Colloquium for District Judges

05.01.2019 & 06.01.2019
(Conference Hall, High Court of M.P., Jabalpur)

DAY ONE: 05.01.2019 (Saturday)

SESSIONS	TIME	
I	10.00 a.m. to 10.15 a.m.	Inauguration of the Colloquium – By Hon'ble Shri Justice S.K. Seth, Chief Justice, High court of M.P. & Hon'ble Shri Justice R.S. Jha, Judge In-charge, Judicial Education, High Court of M.P.
	10.15 a.m. to 10.45 a.m.	Group Photograph and High Tea
II	10.45 a.m. to 12.15 p.m.	District & Sessions Judge – A Role Model for District Judiciary – Role and responsibilities – By Shri Arvind Kumar Shukla, Registrar General, High Court of M.P., & Shri Pradeep Kumar Vyas, Director, MPSJA
SHORT BREAK 12.15 p.m. to 12.30 p.m.		
III	12.30 p.m. to 1.30 p.m.	Role & responsibilities of District & Sessions Judge on issues relating to Judicial Infrastructure at district level (Court complex, Residence, Mediation centers, centralized Filing Counters, Furniture, Furnishings and maintenance etc.) – Chaired by Hon'ble Shri Justice J.P. Gupta, Member, Building Construction and Maintenance Committee – Discussion Shri Arvind Kumar Shukla, Moderated by Registrar General, High Court of M.P., & – Assisted by Shri Sanat Kumar Kashyap, Registrar (Works & Infrastructure), High Court of M.P.
LUNCH BREAK (1.30 p.m. to 2.15 p.m.)		
IV	2.15 p.m. to 3.45 p.m.	Departmental enquiry and disciplinary proceedings – By Hon'ble Shri Justice Sujoy Paul, Judge, High Court of M.P.
TEA BREAK 3.45 p.m. to 4.00 p.m.		
V	4.00 p.m. to 4.45 p.m.	Issues relating to District Court Administration – Open interaction with the officers of the Registry – Chaired by Shri Arvind Kumar Shukla, Registrar General, High Court of M.P. – Co-Chaired by Shri P.C. Gupta, Principal Registrar (Vig.) High Court of M.P. – Assisted by Shri B.P. Sharma, Registrar (D.E.) High Court of M.P.
SHORT BREAK 4.45 p.m. to 5.00 p.m.		
VI	5.00 p.m. onwards	Vision of a District Judge – By Hon'ble Shri Justice P.P. Naolekar, Former Judge, Supreme Court of India

DAY TWO: 06.01.2019 (Sunday)

I	10.00 a.m. to 11.30 a.m.	Issues relating to Leave Rules, T.A. Rules, withdrawal and advance from GPF & GIS and preparation of pension cases – By Shri R.K. Mishra, Divisional Pension Officer, Jabalpur Division, JABALPUR & Shri A.K. Mahobiya, O.S.D. (Accounts) High Court of M.P.
<i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i>		
II	11.45 a.m. to 1.15 p.m.	Purchase and Store Rules, preparation of budget – Administration & Financial Sanctions – By Shri Milind Waikar, Member Secretary, (State Finance Commission), Bhopal & Shri A.K. Mahobiya, O.S.D. (Accounts) High Court of M.P.
<i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i>		
III	2.00 p.m. to 3.00 p.m.	Understanding the issues relating to I.T. infrastructure in District Courts, C.I.S. etc. – Chaired by Hon'ble Shri Justice C.V. Sirpurkar, Member, Computer & e-Courts Committee – Assisted by Shri K.S. Kushwah, Registrar (I.T.), High Court of M.P. & Shri F. H. Qazi, Registrar (I.T.) (S.A.) High Court of M.P.
<i>TEA BREAK (3.00 p.m. to 3.15 p.m.)</i>		
IV	3.15 p.m. to 4.30 p.m.	Role and responsibility of District Judges in assessment of work of Judges of District Judiciary – Norms and requirement of writing ACRs – By Hon'ble Shri Justice C. V. Sirpurkar, Judge, High Court of M.P.
V	4.30 p.m. to 5.00 p.m.	Role and responsibilities of Chairman, District Legal Services Authority & issues faced at district level – Chaired by Hon'ble Shri Justice Haluvadi G. Ramesh Administrative Judge, High Court of M.P., – Assisted by Shri Vijay Chandra, Member Secretary, MPSLSA, Jabalpur
VI	5.00 p.m. onwards	Valedictory Session and Views & Suggestions. <p style="text-align: center;"><i>(Followed by High Tea)</i></p>

- Note:* (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in the Conference Hall is strictly prohibited.

DIRECTOR